

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.105 of 2010

Dated : 11th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Power
Generation Co. Ltd.**

....Appellant(s)

Versus

**M.P. Electricity
Regulatory Commission & Ors.**

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Mr. Anand K. Ganesan
& Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Sanjay Sen & Ms. Shikha Ohri for R1

ORDER

Both the parties have filed written submissions. Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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